

POST OFFER PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF KAUSAR INDIA LIMITED

Registered Office: 97, Anand Lok, New Delhi - 110049

The details subsequent to the completion of the offer made vide public announcement dated 30th August 2007 and corrigendum dated 7th November 2007 under the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 (SAST Regulations) and subsequent amendments thereto by the Acquirer, Gati Limited to acquire upto 8,15,496 fully paid up equity shares of Rs. 10/- each representing 22% of the outstanding voting equity share capital of M/s Kausar India Limited at a price of Rs. 72.84/- per fully paid up equity share (the "Offer Price") payable in cash (the "Offer") are as under:

1. Name of the Target Company : Kausar India Limited
2. Name of Acquirer : Gati Limited
3. Name of Manager to the Offer : Religare Securities Limited
4. Name of the Registrar to the Offer, if any : Kavya Computershare Private Limited
5. Offer Details :
 - a) Date of Opening of the Offer : 16th November 2007
 - b) Date of Closing of the Offer : 5th December 2007
6. Details of the acquisition :

Sr.No.	Item	Proposed in the Offer document		Actuals	
1	Offer price	Rs. 72.84		Rs. 72.84	
2	Share holding of acquirer (No & %) before MOU/P.A.	Nil		Nil	
3	Shares acquired by way of MOU / SPA or market purchases (No & %)	19,63,050 (52.96%)		19,63,050 (52.96%)	
4	Shares acquired in the open offer (No & %)	8,15,496 (22%)		7,69,482 (20.76%)	
5	Size of the open offer (No of shares multiplied by offer price per share)	Rs. 5,94,00,729/-		Rs.5,60,49,069/-	
6	Shares acquired after P.A but before 7 working days prior to closure date, if any. (No & %)	Nil		Nil	
	6.1 Price of the shares acquired				
	6.2 No of shares acquired				
	6.3 % of shares acquired				
7	Post offer share holding of acquirer (No & %) (2+3+4+6)	27,78,546 (74.96%)		27,32,532 (73.72%)	
8	Pre & Post Offer share holding of Public (No & %)	Pre Offer	Post Offer	Pre Offer	Post Offer
		17,43,750 (47.04%)	9,28,254 (25.04%)	17,43,750 (47.04%)	9,74,268 (26.28%)

7. Status of the Escrow Account, whether released or not? To be released.
8. Payment of interest, if any, to the shareholders along with the details thereof: Nil
9. Status of investor complaints received, if any: Nil
10. The Acquirer accept full responsibility for the information contained in this Public Announcement and also for the obligations of the Acquirers as laid down in the SAST Regulations
11. This Public Announcement would also be available on the SEBI website at www.sebi.gov.in.

Issued by, Manager to the Offer

On behalf of the Acquirer
M/s Gati Limited



Religare Securities Limited

SEBI Registration No: INM000011062

14, Mittal Chambers, 1st Floor, Nariman Point, Mumbai - 400 021, India. **Tel:** 0 22-4007 4800; **Fax:** 0 22-4007 4869

Website: www.religare.in **E-mail:** neetu.ranka@religare.in / navdeep.kaur@religare.in

Contact Person: Ms. Neetu Ranka / Ms. Navdeep Kaur

Place: Hyderabad

Date : December 18, 2007